

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.306

IA-3827/2022 IA-5634/2021 CA-292/2019 IA-1395/2021 IA-1591/2021 IA-
1677/2022 IA-5671/2021
In
IB-495(ND)2017

IN THE MATTER OF:

M/s. Impex Services India Pvt. Ltd.

.... **APPLICANT/PETITIONER**

Vs.

M/s. SSMP Industries Ltd.

.... **RESPONDENT**

SECTION

U/s 9 IBC code 2016

Order delivered on 16.01.2023

CORAM:

**SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the PNB

: Mr. Arun Kumar Shukla for PNB

For the Respondent

: Mr. Narendra Kumar Adv. for R1, R2 and R3 in IA No -3827/2022, Mr. Narendra Kumar Adv for Respondent in CA No -292/2019, Adv. Shyam D. Nandan with Adv. Rohit Bohra for Res[pondent i.e. Brijkishore Devi

ORDER

List the matter on **19.01.2023.**

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**